

THE SCHEDULE

(See section 6)

A.B. has been appointed ¹[an enrolled member] of the Central Industrial Security Force under the Central Industrial Security Force Act, 1968, and is vested with the powers, functions and privileges of ¹[an enrolled member] of the Force.

1. Subs. by Act 14 of 1983, s. 13 and the Schedule, for "a member" (w.e.f. 15-6-1983).